

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 327
IA-5773/2022,
In
IB-11(ND)/2022

IN THE MATTER OF:

Rudra Buildwell Constructions Pvt Ltd. Petitioner/Applicant
Vs.
PSA Impex Pvt. Ltd. Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 05.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI,
HON'BLE MEMBER (TECNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Abhishek Anand, Mr Krishna Sharma Advs.
For Respondent :

ORDER

Due to paucity of time, the matter is adjourned to **25.07.2024.**

-sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Malik